

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

14 JUL 2022

No. 24050-159 /Genl./Misc./Circulation/2022

Dated, Delhi the \_\_\_\_\_

**Sub:- Notification regarding voluntarily suspension of Advocate from practice.**

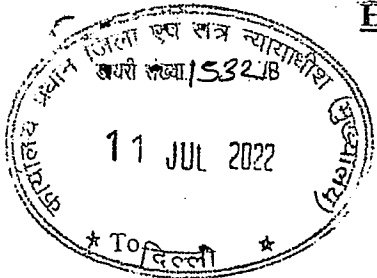
Forwarded a copy of the letter bearing No. 11245/Genl-I/DHC dated 07/07/2022 and this office bearing diary No. 1532/B dated 11/07/2022 alongwith its enclosures i.e. Notification No. 08 of 2022 dated 13/06/2022 of, Honorary Secretary, Bar Council, The Bar Council of Tamilnadu & Puducherry on the subject cited above received from Ld. Deputy Registrar, Hon'ble High Court of Delhi, New Delhi, to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- ✓ 5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(RAKESH PANDIT)

Officer In-Charge, General Branch, Central  
Additional District & Sessions Judge,  
Tis Hazari Courts Delhi

Encl. As above



**HIGH COURT OF DELHI : NEW DELHI**

**(GENL.-ADMN.-I BRANCH)**

No. 11245 /Genl-I./DHC

Dated : 07/07/2022

**The Principal District & Sessions Judge (Hqrs.),  
Tis Hazari Courts,  
Delhi.**

Sub: Notification regarding voluntarily suspension of Advocate from practice.

Sir,

I am directed to forward herewith a copy of Notification No.08 of 2022 dated 13.06.2022, received from the Secretary, Bar Council, The Bar Council of Tamilnadu & Puducherry, on the above subject, with a request to kindly circulate the same to all The Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Encl: as above

Yours faithfully,

(S.P. Gupta)

Deputy Registrar

*General Branch  
POESS (H.C.)  
11/7/2022*



# THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

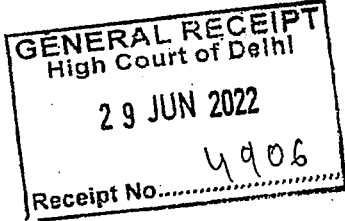
**C. RAJA KUMAR**  
SECRETARY

High Court Campus,  
Chennai - 600 104  
Phone No : 25342739, 25352595  
E- Mail : tnbarcouncil@yahoo.com  
www.barcounciloftamilnadupuducherry.org

R.O.C.No. 1002 of 2022

13.06.2022

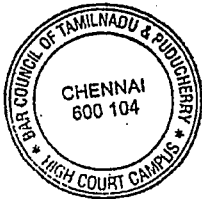
Dated .....



## NOTIFICATION NO. 8 of 2022

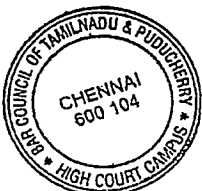
It is notified for the general information that the following advocates borne on our Rolls have voluntarily suspended their practice by surrendering the Original Enrolment Certificates with the Bar Council as per Rule 43, Chapter IV A, Part VI of the Bar Council of India Rules.

SL.NO.	ENROLMENT NUMBER	NAME OF THE ADVOCATE	ADDRESS	DATE OF SUSPENSION W.E.F.
1	925/1990	MR. S. ABDUL VAHAB	NEW NO.2, YAHYA ALI II STREET, TEYNAMPET, CHENNAI - 600 006	25.08.2021
2	106/2020	MS.U. ABIRAMI	NO.273, N-BLOCK, CHITRA NAGAR, KOTTURPURAM, CHENNAI - 600085.	01.11.2021
3	978/1989	JUSTICE MRS. D. SRIMATHI	JUDGE, MADURAI BENCH OF HIGH COURT OF MADRAS, MADURAI.	18.11.2021
4	1511/1997	MR. T.M. KUMAR	FLAT NO.4, ELLIOT MANOR, II BESANT AVENUE, BESANT NAGAR, CHENNAI - 600090.	01.02.2020
5	3723/2012	MR. R. RADHA KRISHNAN	NO.18, MEENAKSHI STREET, CHOKKANATHAPURAM, MADURAI - 625014.	13.02.2020
6	779/2010	MR. K.P.SIVASUBRAMANIAN	NO.3/352, WEST STREET, KATTAKAMANPATTI, BADALAGUNDU, DINDIGUL - 624 202.	08.02.2020

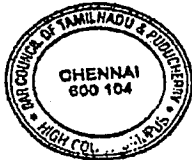


GENERAL BRANCH  
Diary No. 2226  
Date 30/6/2022

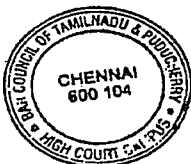
7	1875/2017	MR. S. MARIA ANTONY SAVARIMUTHU	NO.101, MIDDLE STREET, MARIA THAI PURAM, VADI POST, TENKASI - 627861.	23.10.2020
8	4168/2018	MR. J. GANESAN	PLOT NO.231, LIG PHASE II, TNHB, MADHA KOIL ROAD, NOLAMBUR, MATHURAVOYAL, CHENNAI - 600095.	20.12.2021
9	762/2013	MR. S. KUMARAN	NO.8/41, ANNA SALAI, NANGANALLUR, CHENNAI - 600061.	25.11.2021
10	1731/2018	MR. M. VIJAY	NO.35/1, ARUNACHALAM 4TH STREET, SHENOY NAGAR, CHENNAI - 600030.	13.12.2021
11	1184/2019	MS. P. SWATHY	NO.12A, SAMASPIRAN STREET, TIRUCHIRAPPALLI - 8.	13.09.2021
12	2202/2005	MS. P. HEMALATHA	NO.48, MANGANKULA STREET, SRIMUSHNAM, CUDDALORE - 608703.	07.01.2022
13	3645/2016	MS. P. SRIJA	A5, 3RD FLOOR, ARULVEL APRT., NO.36, VELLALAR STREET, KODAMBAKKAM, CHENNAI - 600024.	22.11.2021
14	700/2020	MS. R. SRI VISVAPRIYA	SRIRAMS TRIVENI, H 31/2, FLAT B, SOUTH AVENUE, KAMARAJ NAGAR, THIRUVANMIYUR, CHENNAI - 600041.	03.01.2022
15	2288/2017	MR. R. SORNAKUMAR	NO.33, MUTHUPANDI NAGAR, PONMENI, MADURAI - 625010.	11.06.2019 Delay Condoned
16	2082/2013	MR. J. JAYGANESH	NO.23, KALAINAR NAGAR (E), PERIYAPALAYAM - 601102. THIRUVALLUR DISTRICT.	17.06.2019 Delay Condoned
17	2159/2011	MR. G. SAKTHIVEL	NO.569, NATHA KOLLA STREET, MANGALAM POST, THIRUVANNAMALAI - 606752.	26.03.2021 Delay Condoned
18	1870/2003	MR. G. SHANMUGANATHAN	NO.29, LAKHSMIPURAM, MELPATTAM PAKKAM AND POST, PANRUTI TALUK, CUDDALORE - 607104.	26.03.2021 Delay Condoned
19	418/2000	MR. M. RAJKUMAR	NO.30, KALANGAL PADHAI, SOOLUR, KOVAI DISTRICT.	25.06.2010 Delay Condoned
20	766/1999	MS. N. VIJAYALAKSHMI	ADDITIONAL CHIEF JUDICIAL MAGISTRATE, DISTRICT COURT CAMPUS, MADURAI	03.03.2009 Delay Condoned
21	3130/2010	MR. M.C.ARUN	NO.175, AMBEDKAR NAGAR, MAMBAKKAM VILLAGE, UTHUKOTTAI TALUK, TIRUVALLUR DISTRICT.	20.05.2019 Delay Condoned
22	1076/2001	MS. S. SEETHALAKSHMI	NO.258/9, SWATHI APARTMENTS, EAST MAIN ROAD, ANNA NAGAR WESTERN EXTN., CHENNAI - 600101.	24.12.2021
23	3243/2011	MR. T. VEERABADHIRAN	NO.102/65, P.T.RAJAN STREET, THIRUMANGALAM - 625706, MADURAI DISTRICT.	01.04.2014 Delay Condoned
24	1417/2001	MS. B. KAYALVIZHI	DEPUTY REGISTRAR OF TRADEMARK & GI, NO.86, KANNIGAPURAM, K.K.NAGAR, CHENNAI - 600078.	03.12.2021



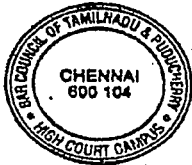
25	1151/2000	MS. K. SUJATHA	TRAINEE DISTRICT JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
26	495/2003	MS. N. MEENATCHI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
27	1373/2004	MS. P. KANIMOZHI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
28	1641/2005	MR. P. RAMACHANDRAN	TRAINEE DISTRICT JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
29	523/2006	MR. R. SENTHILKUMAR	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
30	2669/2006	MR. G. SATHIANARAYANAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
31	2318/2006	MS. E. VIRGIN VESTA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
32	2986/2007	MR. R. BOOMINATHAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
33	1560/2009	MS. E. BHUVANESHWARI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
34	2184/2009	MR. R. BAKYARAJ	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
35	2376/2009	MS.S. SATHIYA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
36	1617/2009	MS.K. REVATHI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
37	1531/2010	MR. R. NARASIMMA MOORTHI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
38	2453/2010	MS. R. MEENAKSHI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
39	916/2010	MR. S. SHANMUGARAJAN	NO.2, 2A, 103A/66, KARUPPAIYA MOOPANAR NAGAR, METTURDAM - 636401, SALEM DISTRICT.	01.02.2022
40	2110/2011	MR. R. DEVARAJ	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
41	1510/2011	MS. M. ELAVARASI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
42	1860/2011	MR. S. GANESH	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
43	3866/2018	MR. B. PITCHAIMUTHU	NO.131/56, SOUTH STREET, TENKARAI, PERIYAKULAM, THENI - 625601.	22.02.2021
44	3101/2013	MS. N. VALLIAMMA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
45	2147/2013	MS. C. JAYAPRADHA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021



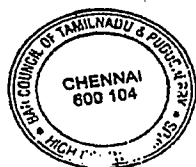
46	1963/2014	MS. V. DEELABANU	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
47	1935/2014	MR. D. PONVENTHAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
48	2008/2015	MR. A. MOHANA KRISHNAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
49	3818/2015	MS. G. THANGAKARTHIKA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
50	1954/2016	MS. C. KEERTHIGA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
51	617/2016	MS. S. SHARMILA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
52	2217/2017	MR. A. SRIVASTAVA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
53	323/2017	MR. M. VIJAY RAJ KUMAR	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
54	3243/2017	MR. A. AATHIYAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
55	2245/2017	MS. S. CINTHA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
56	2357/2017	MR. S.B.SUJITH	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
57	485/2017	MS. S. SUGANIYA SRI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
58	2369/2017	MR. R. KAILAASH	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
59	2265/2017	MR. G. RAJ GANESH	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
60	2474/2017	MS. B.A. JALATHI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
61	2453/2017	MR. S. AMALANATHA KAMALAKANNAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
62	2268/2017	MR. D. MANISHKUMAR	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
63	2437/2017	MS. A. PREETHI PRASANNA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
64	4504/2018	MR. S.A.SUNIL VINODH	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
65	104/2018	MR. J. DHINESH KUMARAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
66	1811/2018	MR. S.A. VALLIMANALAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021



67	3047/2018	MS. S. SELVA MAHESHWARI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
68	2059/2018	MS. B. SALMA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
69	3668/2018	MS. C. SAVITHRA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
70	2405/2018	MS. A. ELAKIYA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
71	3477/2018	MS. N. ENIYA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
72	96/2018	MS. K. MAHASAKTHI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
73	5356/2019	MS. L. SANMIHA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
74	2825/2019	MS. D. POORNIMA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
75	2813/2019	MR. M.S.SREENATH	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
76	2768/2019	MR. G. PRABHAKARAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
77	3205/2019	MR. K. SATHIYA NARAYANAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
78	2726/2019	MR. K.R.BALAJI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
79	2539/2019	MS. R. RUDHRA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
80	2299/2019	MS. R. MADHUVARSHINI	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
81	2298/2019	MS. B. DEEPA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
82	3636/2019	MR. G. AMAR ANAND	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
83	3495/2019	MS. V.RANJITHA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
84	2827/2019	MS. M. ABINAYA	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
85	3170/2019	MR. B. IYAPPAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
86	2741/2019	MR. R. KARTHIKEYAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
87	400/2020	MR. J. HARIHARASUDHAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021

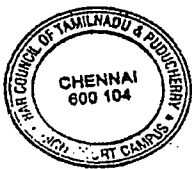


88	286/2020	MR. V. CHERALADHAN	TRAINEE CIVIL JUDGE, TAMILNADU STATE JUDICIAL ACADEMY, CHENNAI - 600028.	22.12.2021
89	6404/2021	MS. SAYEE CHAITANYA REKHA	NO.108/125, 1ST FLOOR, CORAL MERCHANT STREET, MANNADY, CHENNAI - 600001.	24.01.2022
90	6655/2021	MS.Y. SOWBURNIKA	NO.153/20, CHENNAI FLATS, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.	03.01.2022
91	461/2008	MR. K. ESAKKI MAGESH KUMAR	JUDICIAL MAGISTRATE, THIRUVOTTIYUR.	20.05.2019 Delay Condoned
92	1906/2009	MS.O. JAYAREVATHI	NO.1/127, MELPAPPAMPADI VILLAGE, PILAYAR KOIL STREET, VELANTHANGAL POST, GINGEE TALUK, VILLUPURAM - 604152.	10.06.2019 Delay Condoned
93	1955/2006	MS. S. RASHEETHA	NO.302, NEHRU STREET, TINDIVANAM - 604001	06.06.2019 Delay Condoned
94	2314/2005	MS. C. HEPZIBAH BEULAH	NO.45, 2ND WEST CROSS, GANDHI NAGAR, VELLORE - 632006.	24.06.2019 Delay Condoned
95	1770/2006	MR. A. PAZHANIVELU	NO. 88, MURUGAN KOIL STREET, NALLAVADU, PUDUCHERRY - 605007.	01.06.2007 Delay Condoned
96	7931/2021	MS. R. SANGEETHA	NO.1/52, KAASI ILLAM, VELLALAR STREET, THIRUVARANKURICHI, TRICHY - 621314	03.01.2022
97	1474/2021	MS. A. GHOUSIA BEGAM	NO.206, MRT NAGAR, PALANI - 624601.	03.01.2022
98	1425/2021	MS. M. SOUNDARYA	NO.5/378, ESAN NAGAR, T. PERUNGUDI, TIRUMOHUR, MADURAI - 625107	03.01.2022
99	2654/2021	MS. A YUGHATHY MARIYA	NO.7-1-25, ANNA NAGAR, MADURAI MAIN ROAD, BATLAGUNDU, DINDIGUL - 624202.	03.01.2022
100	1030/2021	MR. P. RAVIKUMAR	NO.2/100, MUNIYANDI KOIL STREET, SAKKIMANGALAM POST, SILAIMAN VIA, MADURAI - 625201.	03.01.2022
101	1621/2021	MS. S. KEERTHI	NO.108/2, POONGA NAGAR, 2ND CROSS, THANTHONIMALAI, KARUR - 639005.	03.01.2022
102	1476/2021	MS. P. PREETHA	PLOT NO.3, PARKTOWN 2ND STREET, P&T NAGAR, MADURAI - 625107	03.01.2022
103	6686/2021	MS. K. SRI BHARATHI	NO.15, MUTHAIYA NAICKER STREET, MADAKKULAM, MADURAI - 625003.	03.01.2022
104	107/1962	MR. R. SIVAPUNNIYAN	NO.7/41B, BIG KANNARA STREET, MAYILADUTHURAI.	28.03.2022
105	3301/2015	MR. V. GOWTAMAN	NO.34/24, LAKSHMI SUNDARAM COLONY, 5TH STREET, DINDIGUL - 624005.	07.04.2022
106	429/1983	MR. V. PALANIKUMAR	"TAMIL KUDIL", NO.12, SECOND CROSS STREET, LAKE AREA, NUNGAMBAKKAM, CHENNAI - 600034.	01.06.2021
108	1502/2021	MS. H. DEEPIKA	NO.3/16, SUNDATTY VILLAGE, KODANADU POST, KOTHAGIRI, THE NILGIRIS - 643217	03.01.2022
109	1518/2021	MS. M. ARUNA RANI	NO.38, PANDIAN NAGAR, BYE PASS ROAD, MADURAI - 625016.	03.01.2022
110	1691/2020	MR. R. SAI ARAVIND	NO.12, BHARATHIYAR 5TH STREET, S.S.COLONY, MADURAI - 625016.	03.01.2022

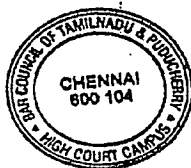




111	2348/2021	MS. S. PAVITHRA	NO.41/6, MALIGAIMEDU, MANNARGUDI, THIRUVARUR - 614001.	28.03.2022
112	6651/2021	MS. P. HANEES FATHIMA	NO.32-46/3, MOHAMED HAMAM TEXTILED BUILDING, MARTHANDAM, KANYAKUMARI - 629165.	03.01.2022
113	6813/2021	MS. A. NIVETHA	NO.58, MIDDLE STREET, THACHANALLUR, TIRUNELVELI - 627358.	03.01.2022
114	7403/2021	MS. P. NAGALAKSHMI	NO.2, VEERA SIVAJI STREET, NORTH JEGANATHAPURAM, PC PATTI, THENI - 625531	03.01.2022
115	7955/2021	MS. R. REBAXANA SCUDDER	KULAPURAVILAI, KUMARANKUDY, CHENCODY POST, KANYAKUMARI DISTRICT.	03.01.2022
116	8014/2021	MS. J. HARITHA	NO.89C, CHITRA STORES, MAIN BAZAAR, UDANGUDI, TUTICORIN - 628203	03.01.2022
117	798/2003	MR. V. BALAKRISHNAKUMAR	ASSISTANT PUBLIC PROSECUTOR / LAW INSTRUCTOR, TAMIL NADU POLICE ACADEMY, OONAMANCHERRY, CHENNAI - 600127.	26.03.2021
118	619/1994	MR.T.R.SENTHIL KUMAR	AP-1110, 74TH STREET, 12TH SECTOR, K.K.NAGAR, CHENNAI - 600078.	31.01.2022
119	2807/2010	MS. M. REVATHI	ASSISTANT PUBLIC PROSECUTOR / LAW INSTRUCTOR, TAMIL NADU POLICE ACADEMY, OONAMANCHERRY, CHENNAI - 600127.	25.03.2021
120	845/1988	MR.K. SOUNDARARAJAN	MEMBER, DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, VIRUDHUNAGAR @ SRIVILLIPUTHUR, DISTRICT COURT BUILDINGS, SRIVILLIPUTHUR - 626135	25.03.2022
121	2784/2012	MR. J. VEDARAGURAJ	NO.6, HAMSADWANI, NO.20, FIRST CANAL CROSS ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600020.	14.06.2021
122	782/2002	MR. C. SIVAKUMAR	M-24, PARK TOWN, RAJAGOPALAPURAM POST, PUDUKKOTTAI - 3.	11.10.2012 Delay Condoned
123	5050/2019	MR. M. VIJAYARAJ	NO.397, PALLA STREET, MOLASUR VILLAGE AND POST, TINDIVANAM TALUK, VILLUPURAM DISTRICT - 604102.	27.01.2022
124	625/2021	MS. E. BHUVANESHWARI	NO.10, KADUMPADI AMMAN KOVIL, 3RD STREET, CHINNANDIMADAM, KODUNGAIYUR, CHENNAI - 600118.	03.01.2022
125	1661/2014	MS. B. SREENIDHI	G2, NO.34, K.S.FLATS, MAHAVEER NAGAR, 2ND STREET, KOLATHUR, CHENNAI - 600099.	26.04.2022
126	2265/2018	MR. T. SATHIYAMOORTHY	NO.3/744, K.K.NAGAR, MUTHUDAIYANPATTI, VELLANUR POST, KULATHUR TALUK, PUDUKKOTTAI DISTRICT.	04.03.2022
127	3146/2021	MR. K. BALAJI	NO.3/744, K.K.NAGAR, PLOT.NO.109, NARAYANAPURAM, NANDHIVARAM, GUDUVANCHERRY, VANDALUR TALUK, CHENGALPET - 603202.	23.09.2021
128	252/2020	MR. V. MAGESH	NO.9/4, KALAIIGNER STREET, KAKKANJI NAGAR, PATTABIRAM, CHENNAI - 600072.	06.05.2022



129	2840/2008	MS. P. SUMATHI	NO.74, JOHN HOLY CITY, PARPAKULAM, KRISHNAPURAM, PALAYAMKOTTAI, TIRUNELVELI.	19.06.2019 Delay Condoned
130	3220/2010	MR. A.G.MAHENDIRAN	NO.7/1, 44/1, THIRUVALLUVAR NAGAR, MANIKANDAN ILLAM, SALEM CAMP POST, METTUR TK, SALEM - 636956	10.10.2020
131	1187/2000	MR. K. SAKTHIVEL	NO.3/29, PULIYANKATTUVALASU, POONDURAI SEMUR POST, AVAL POONDURAI VIA, ERODE - 638115.	11.10.2012 Delay Condoned
132	414/2005	MR.S.SANTHANAKRISNASAMY	THATTAMPALAYAM POST, SIVAGIRI VIA, ERODE - 638109.	11.10.2012 Delay Condoned
133	2870/2007	MR. C. KANNAN	NO.5, RAMASAMY HOUSE STREET, KANDHAMPALAYAM, VELAYUTHAMPALAYAM, KARUR DISTRICT	19.01.2015 Delay Condoned
134	1692/2001	MR. K.S.VELUSAMY	NO.57, KATTUVALASU, KAVINDAPADI, ERODE - 638455.	19.01.2015 Delay Condoned



'BY ORDER''

  
(C. RAJA KUMAR)  
SECRETARY, BAR COUNCIL.

**COPY TO:**

1. The Registrar General, High Court Chennai
2. All the Principal District, Judges in the State of Tamilnadu and Chief Judge, Pondicherry, Union Territory of Pondicherry
3. The Principal Judge, City Civil Court, Chennai
4. The Chief Judge, Court of Small Causes, Chennai
5. The Secretary, Home Department, Govt. of Tamilnadu, Chennai
6. Director General of Police, State of Tamilnadu
7. The Commissioner of Police, Chennai City
8. CISF, High Court, Chennai - 600104.
9. All bar Association in the State of Tamilnadu and Puducherry.
10. Advocates Association, Bar Association, Law Association, Women Lawyers Association, Tamilnadu Advocates Association, Chennai city.